

DIVISION BENCH  
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/35(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>REGISTRAR OF COMPANIES JHARKHAND VS NEW R. B. COKE &amp; COAL PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC 252 (1) - BY GOVERNMENT BODY</b>

**Appearances via video conference/physically**

Mr. Ajay Chaubey, Adv. ] For the Petitioner  
Mrs. Prity Panja, Adv. ]

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Registry is directed to issue notice to the Respondent by way of speed post and email and place tracking information on record.
3. Post this matter on **18.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**